

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1640 OF 2018 & 1641 OF 2018 IN
DFR NO. 3294 OF 2018

Dated: 26th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Hanumantha Rao

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. K. Dhiraj Kumar
Ms. K. Radha
Mr. K. Maruthi Rao

Counsel for the Respondent(s)

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ORDER

Issue notice to the Respondents on the IA Nos. 1640 of 2018 & 1641 of 2018 and also on the main Appeal returnable on 07.01.2019. Dasti, in addition is permitted.

List the matter on **07.01.2019.**

(S.D. Dubey)
Technical Member

Bn/pr

(Justice N.K. Patil)
Judicial Member